

RBI/2018-19/211 DCBR.RCBD.BC.No.11/19.51.025/2018-19 Jyeshtha 12, 1941 June 12, 2019

All State Co-operative Banks/ Central Cooperative Banks

Madam/Dear Sir

Inclusion in the Second Schedule to the Reserve Bank of India Act, 1934 – Delhi State Co-operative Bank Ltd., Delhi

We advise that the name of "Delhi State Co-operative Bank Ltd., Delhi" has been included in the Second Schedule to the Reserve Bank of India Act, 1934 by Notification DCBR.CO.RCBD.No.02/19.51.025/2018-19 dated April 1, 2019 published in the Gazette of India (Weekly No. 21 - Part III - Section 4) dated May 25- May 31, 2019.

Yours faithfully

(Neeraj Nigam) Chief General Manager

सहकारी बैंक विनियमन विभाग, केंद्रीय कार्यालय, सी-7, पहली/ दूसरी मंज़िल, बांद्रा कुर्ला संकुल, बांद्रा (पूर्व), मुंबई - 400 051 फोन: 022 - 26578300/ 26578100 ; फैक्स: 022 - 26571117 ; ई-मेल: cgmdcbrco@rbi.org.in

Department of Co-operative Bank Regulation, Central Office, C-7, 1st/ 2nd Floor, Bandra-Kurla Complex, Bandra (E), Mumbai - 400 051 Phone: 022 - 26578300/ 26578100; Fax: 022 - 26571117; E-mail: cgmdcbrco@rbi.org.in

हिंदी आसान है, इसका प्रयोग बढ़ाइए-